

(4)


**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**  
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2021 AT 10.30 AM**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 56/9/AMR/2020                               |
| NAME OF THE COMPANY              | Vijay Nirman Company Pvt Ltd                           |
| NAME OF THE PETITIONER(S)        | Cosmos Construction Machineries And Equipments Pvt Ltd |
| NAME OF THE RESPONDENT(S)        | Vijay Nirman Company Pvt Ltd                           |
| UNDER SECTION                    | 9 OF IBC   |


**Counsel for Petitioner(s):**

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature  |
|------------------------|-------------|------------------------|--|
| P. Srinivasan          | Advocate    | 9951026335             |  |
|                        |             |                        |  |

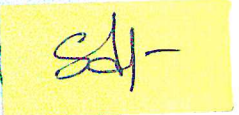
**Counsel for Respondent(s):**

Ries

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| Sri. S. Rambabu        | Advocate    | 9908042424             |  |
| V. Pavan Kumar         | "           | 9390082939             |   |

**ORDER**

The Counsel for the Petitioner has filed withdrawal memo which is taken on record. CP(IB) No.56/9/AMR/2020 is disposed off as withdrawn. Vide Separate Sheet.



**MEMBER JUDICIAL**